

2

Dated: 26/9/94

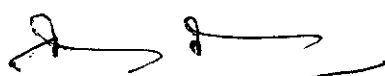
Sh. S. P. Kulkarni for the
applicant and Sh. V. S. Masurkar
for the Respondents.

Sh. Masurkar hands over a
copy of the order dt. 21/9/94 by
which the applicant's grievance is
being met. Two months time
is granted. The Respondents to
implement this order.

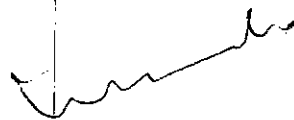
Sh. Kulkarni states that he
is satisfied with this direction
and does not press the matter
any further.

The O. A. is disposed of
with the above directions.

15
8
29/8



(K. J. Saha)
MCA.



(M. S. Deshpande)
V/c.

Order ~~Indigence~~ (disputed)
to ~~10/10/94~~ 1 ~~10/10/94~~ (S)
PA 3 14/9/94


6/10/94